

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-108/2011(pt.)/7143/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ajongba Imchen,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati, rd 2 August, 2023.

Sub:- **Restricted Holiday.**

Ref:- No. HC(K)01/2023/REG/374 dated 01.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **Restricted Holiday on 02.08.2023**. Further, you are allowed to hand over charge to the Joint Registrar (Judicial), Gauhati High Court, Kohima Bench.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-108/2011(pt.)/7144/A. dtd. , 02-08-23

Copy to:

✓ 1. The Project Manager, Gauhat High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)
